APPLICATION FORM

for resetting of password/activation of email accounts under NIC mail domain indianjudiciary.gov.in

From:

Name: _____

Designation & Posting:

Mobile No. : _____

Τo,

The eCommittee, Supreme Court of India.

A-313, Lok Nayak Bhawan, Khan Market, New Delhi - 110 003.

<u>Through</u>:

Central Project Coordinator(CPC), eCourts Project,

_____ (Name of the High Court)

Dear Sir,

I have been allotted email ID ______@indianjudiciary.gov.in but due to reason No. _____ of the following, I am unable to access my email account.

- (i) My password is not working.
- (ii) My account has been disabled for non-use.
- (iii) I am able to login but my Inbox does not appear, only the Calender appears.
- (iv) Any other reason, please specify:

I had last accessed my email account about _____ ago. I hereby request to do the needful to enable me to access my above mentioned email account. My alternate personal email ID for sending the password is _____.

I undertake to use my above said indianjudiciary email account regularly.

Thanking you,

Yours Faithfully,

For the Use of High Court							
Date:	-	- 2011.	(Stamp of the Applicant)	Name: ()		
Place:				(Signature of the Applicant	.)		

This applicant is discharging his/her duties on the post mentioned in this application form. This application is hereby forwarded for further necessary action.

Place:				Central Project Coordinator(CPC),
Date:	-	-2011.	(Seal/Stamp of High Court)	eCourts Project
			(Name of High Court):	